

Fresh Suit received by way of assignment.

Geeta Suri v M/s P.C.Jain Textile & Ors.

Present: Sh.Sahil Ahuja , Ld. Counsel for plaintiff.

(9871370099/ email id- sahilahuja@aol.in)

Fresh suit has been received by way of assignment. The matter is taken up by way of video conferencing through cisco webex.

Submissions heard. Record perused.

No relief has been claimed against defendant no.3/SHO and accordingly defendant no.3 is hereby deleted from the array of parties.

Plaintiff is directed to file affidavit mentioning the details of correspondence of defendants i.e. Email Id/ Whatsapp Number etc.

Issue summons of the suit and notice of the application u/o 39 Rule 1 & 2 CPC to the defendants by all electronic modes. Summons to be served upon defendant no.2/NDMC be given dasti as prayed. Copy of this order be sent alongwith summons.

Plaintiff is further directed to file affidavit of service on the defendants stating therein the manner in which the defendants have been served, before the next date of hearing.

Put up for further proceedings on 04.07.2020 at 12.00 P.M.

NITISH KUMAR SHARMA
Digitally signed by NITISH KUMAR SHARMA
Date: 2020.07.02 14:50:43 +05'30'

Nitish Kumar Sharma

CJ(01),West/THC

02/07/2020

Fresh Suit received by way of assignment.

Ram Pyari v Rashmi & Ors

Present: Sh. D.N.Dagar, Ld. Counsel for plaintiff

(9868942956/email id- dnd9868942956@gmail.com)

Fresh suit has been received by way of assignment. The matter is taken up by way of video conferencing through cisco webex.

Submissions heard. Record perused.

Plaintiff is directed to file affidavit mentioning the details of correspondence of defendants i.e. Email Id/ Whatsapp Number etc.

Issue summons of the suit and notice of the application u/o 39 Rule 1 & 2 CPC to the defendants by all electronic modes. Copy of this order be sent alongwith summons.

Plaintiff is further directed to file affidavit of service on the defendants stating therein the manner in which the defendants have been served, before the next date of hearing.

Put up for further proceedings on 06.07.2020

NITISH
KUMAR
SHARMA
Nitish Kumar Sharma
CJ(01),West/THC
02/07/2020

Digitally signed by
NITISH KUMAR
SHARMA
Date: 2020.07.02
14:49:39 +05'30'